

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3732
TO BE ANSWERED ON 22ND DECEMBER, 2015

BASE DEPOTS OF FCI

3732. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Food Corporation of India (FCI) proposes to set up new base depots across the country;
- (b) if so, the details thereof and the time by which these depots are likely to be set up, State/UT-wise; and
- (c) if not, the reasons therefor?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): Any godown of FCI from which foodgrains are issued to the State Governments for Public Distribution System (PDS) is termed as base depot. Base depots are designated by FCI in consultation with State Authorities as and when new facilities are created or hired.
